

BEFORE THE NATIONAL GREEN TRIBUNAL
CENTRAL BENCH, BHOPAL

Original Application No. 23/2021(CZ)

Swami Narhariyanand Sarovar Jirnordhar Samiti

VS

State of Madhya Pradesh & Ors

Date of Inspection :- 16.06.2021

Committee members :-

- 1- Shri P. K.Sengupta, SDM, Gadarwada, Distt. Narsinghpur
- 2- Shri Alok Kumar Jain, Regional Officer M.P. Pollution Control Board Jabalpur
- 3- Shri Sunil Kumar Meena, Scientist 'D', Central Pollution Control Board, Bhopal
- 4- Dr. S.K. Khare, Scientist, M.P. Pollution Control Board Jabalpur

**Action Taken Report in compliance of order dated 28/05/2021 issued by
Hon'ble National Green Tribunal in the matter of O.A No. 23/2021 (CZ)
(Swami Narhariyanand Sarovar Jirnordhar Samiti Vs State of Madhya Pradesh)**

Hon'ble National Green Tribunal, Central Bench, Bhopal has issued the following direction vide order dated 28/05/2021 in the O.A No. 23/2021 (CZ) Swami Narhariyanand Sarovar Jirnordhar Samiti Vs State of Madhya Pradesh & ors :-

"Issue raised in this Execution Application is the encroachment of Talab, Natural water Body/Pond popularly known as Swami Narhariyanand Sarovar, which is situated in village Saikheda, Tehsil and district Narsingpur (M.P.). The Nazri Aksh (current map) of Swami Narhariyanana Sarovar/Talab indicate that, khasra/survey no.456 measuring area 0.526 hectare, khasra/survey no.457 measuring area 0.291 hectare and khasra/survey no.458/1 measuring area 5.953 hectare, total area admeasuring 6.7770 hectare (which is equivalent to 16.72 Acres) is a natural body/band, of this Sarovar, which is in its natural state.

We deem it just and proper to call report on the matter in issue in present application from a joint Committee consisting of:

1. District Collector, Narsingpur, Bhopal
2. Municipal Corporation, Narsingpur
3. Central Pollution Control Board or its representative.
4. Madhya Pradesh Pollution Control Board or its representative.

The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In compliance of the Hon'ble NGT order a committee of following officers visited the site i.e. Swami Narhariyanand Sarovar at Saikheda village on 16th June 2021:

- i. Shri P.K. Sengupta, SDM, Gadarwada, Distt. Narsinghpur
- ii. Shri Alok Kumar Jain, Regional Officer M.P. Pollution Control Board Jabalpur
- iii. Shri Sunil Kumar Meena, Scientist 'D', Central Pollution Control Board, Bhopal
- iv. Dr. S.K. Khare, Scientist, M.P. Pollution Control Board Jabalpur






FIELD OBSERVATIONS:

Swami Narhariyanand Sarovar is a natural water body at khasra/survey no.456 measuring area 0.526 hectare, khasra/survey no.457 measuring area 0.291 hectare and khasra/survey no.458/1 measuring area 5.953 hectare, total area admeasuring 6.7770 hectare (which is equivalent to 16.72 Acres).

The water body is surrounded by dense residential area. There is residential encroachment on the West and North part of the Swami Narhariyanand Sarovar and the domestic waste water generated from these houses is directly discharged into the Swami Narhariyanand Sarovar. Other than the direct discharge from the above houses; 02 small drains also meet in Sarovar, carrying domestic waste water from the nearby residential-cum-commercial area. The map of Swami Narhariyanand Sarovar is enclosed as **Annexure – I**. Swami Narhariyanand Sarovar is a holy place for the people. There is Samadhi of Swami Narhariyanand in the middle of the pond. Being having religious importance people walk round the pond (Parikrama) for holy purpose. The path of Parikrama has also been obstructed by encroachments.

There are 73 encroachments identified which has been ordered to be removed by the Tahsildar Saikheda. The Nagar Parishad Saikheda has also given notice to remove the encroachment. The latest status & list of encroachments is enclosed as **Annexure – II**.

Water sampling

The committee after surveying the site and drains meeting the Sarovar; carried out water sampling from 02 respective locations to assess the water quality of the Sarovar:

1. Mid of the Sarovar near Samadhi (GPS location: 22.9607874, 78.5767628)
2. Near Tehsil Office before meeting Sarovar (GPS location: 22.9589697, 78.5785498)

The water analysis w.r.to pH, DO, BOD & Total Coliform report is as tabulated below: -

SN	Parameters	Unit	Mid of the Sarovar near Samadhi	Near Tehsil Office before meeting Sarovar
1	pH	-	7.86	7.92
2	Dissolved Oxygen	mg/l	7.8	5.2
3	B.O.D. (3 days, 27 ⁰ C)	mg/l	3.2	4.8
4	Total Coliform	MPN/100 ml	540	1100

The analysis results show impact of domestic waste water being discharged into Swami Narhariyanand Sarovar from the nearby houses mostly of which are constructed as an encroachment at the bank of Swami Narhariyanand Sarovar. There is plenty of water in the Swami Narhariyanand Sarovar to dilute the domestic effluent but at the bank near Tehsil Office the quality of water is more polluted than middle of the pond. Detail analysis report is enclosed as **Annexure – III**.

Earlier Action Taken by authorities

- i. The total encroachment is 73, which has been ordered to be removed by the Tehsildar Saikheda, the Nagar Parishad Saikheda has also given notice to remove the encroachment. In the appeal there is no relief to the extortionists.
- ii. The nature of the encroachment of the encroachers is basically residential, which has been built for the last 30-40 years, it also has a multi-storey building, removing the encroachment can also create a law and order situation
- iii. M. P. Pollution Control Board Bhopal has imposed a penalty of Rs. 44.0 Lakhs on Nagar Parishad, Saikheda for non-compliance of MSW Rules 2016 and direct discharge into water bodies in compliance of directions given by Hon'ble NGT O.A No. 606/2018 dated 25.02.2020 & 02.07.2020. Copy of the notice given to Nagar Parishad Saikheda in this regard is enclosed as **Annexure – IV**

iv. Work for lying sewer line is under construction stage at Saikheda along with installation of Sewage Treatment Plant (STP) of 2.6 MLD capacities for the treatment of domestic waste water. Details of progress of STP is enclosed as

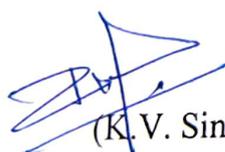
Annexure - V

Photographs along with coordinate recorded during inspection is enclosed as

Annexure -VI

Recommendations:-

1. The local authority should expedite the work of STP construction and drain connectivity to ensure that no untreated effluent meet water bodies.
2. District authority shall resolve the cases of identified encroachment as per the law.
3. To stop direct discharge of domestic waste water in Sarovar, local authority may arrange to shift the domestic outlet drain of households towards road side (proposed sewer line) to avoid further deterioration of the pond water.
4. The local authority may provide in-situ bioremediation to treat the effluent drains till the STP work is ongoing.
5. A moving fountain may be installed in Sarovar to improve the dissolved oxygen.


(K.V. Singh)
Municipal Corporation
Narsinghpur


(Sunil Kumar Meena)
Scientist 'D'
Central Pollution
Control Board
Bhopal

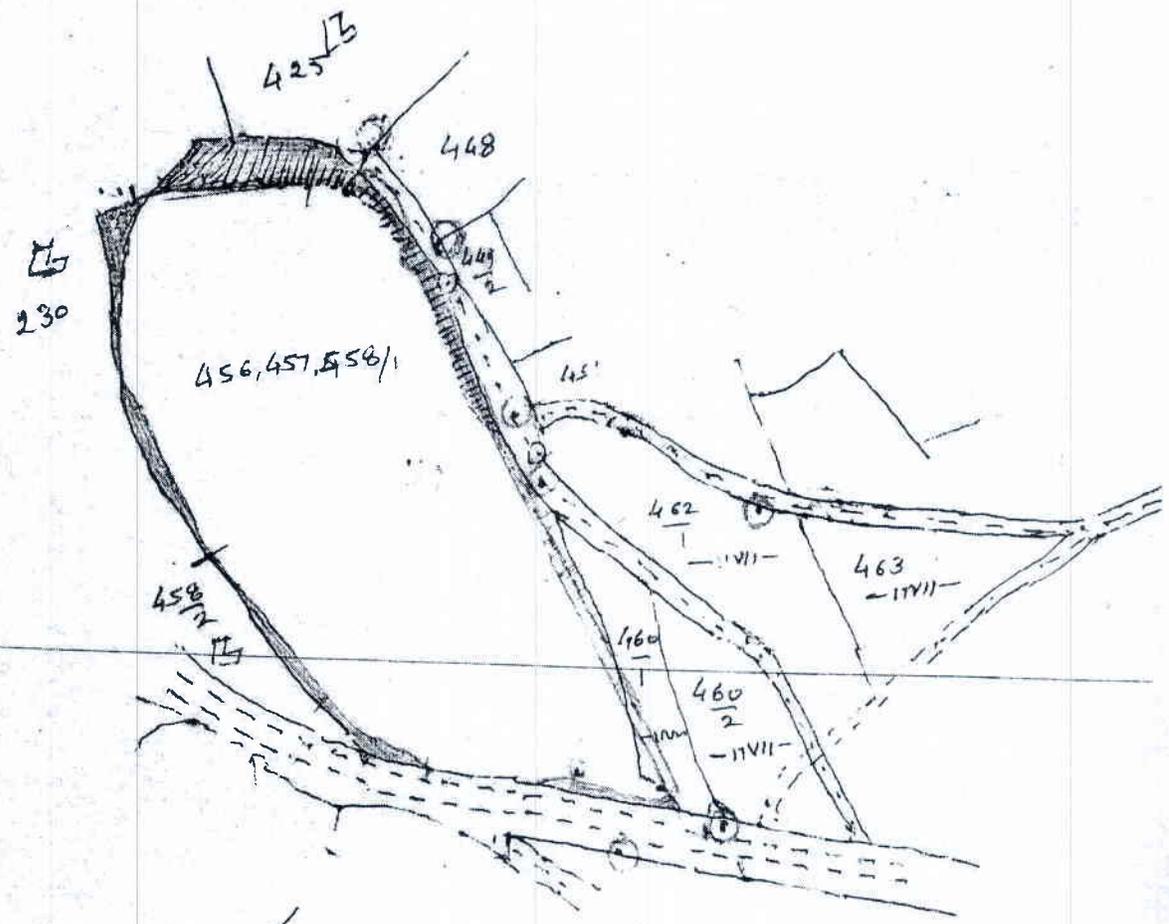
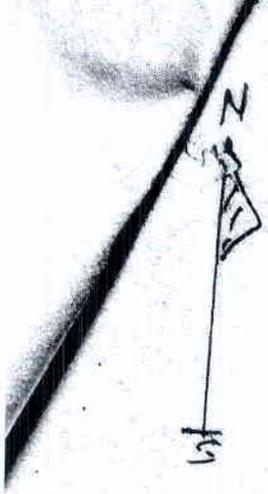

(Alok Kumar Jain)
Regional Officer
M.P. Pollution Control
Board Jabalpur


(P.K. Sengupta)
SDM
Gaderwara
Dist-Narsingpur

Annexure-I

सकशा. नकल

सांख्य - सांख्येडा व० नं. 432 प० नं. 9/32
रा० नि० मं० सांख्येडा तह० सांख्येडा जिला-गरकिएडा
स्केल १६" = १ मील



महेश्वर
अग्रणी
109

एच. आर. यादव
रा. नि. म.

रा. नि. म.
रा. नि. म.

सं.	प्रकरण क्रमांक	अतिक्रमणकर्ता का नाम	खसरा नंबर	अतिक्रमण क्षेत्रफल	अतिक्रमण का प्रकार	दिनांक
1	अ-68/0004/अ-68/2020-21	सतोश विश्वकर्मा	456, 457, 458/1 में से	30x40	आवासीय मकान बनाकर	बंदखली आग 05/02/2020
2	अ-68/0005/अ-68/2020-21	वसंत विश्वकर्मा	456, 457, 458/1 में से	26x40	आवासीय मकान बनाकर	बंदखली आग 05/02/2020
3	अ-68/0006/अ-68/2020-21	हरदयाल विश्वकर्मा	456, 457, 458/1 में से	20x60	आवासीय मकान बनाकर	
4	अ-68/0007/अ-68/2020-21	नीलेश अग्रवाल	456, 457, 458/1 में से	35x60	आवासीय मकान बनाकर	
5	अ-68/0008/अ-68/2020-21	उमशंकर अग्रवाल	456, 457, 458/1 में से	19x25	आवासीय मकान बनाकर	
6	अ-68/0009/अ-68/2020-21	कमलकुमार सोनी	456, 457, 458/1 में से	21x25	आवासीय मकान बनाकर	
7	अ-68/0010/अ-68/2020-21	दुर्गेश अवधिया	456, 457, 458/1 में से	20x25	आवासीय मकान बनाकर	बंदखली आग 03/02/2021
8	अ-68/0011/अ-68/2020-21	राधेश्याम अग्रवाल	456, 457, 458/1 में से	13x25	आवासीय मकान बनाकर	
9	अ-68/0012/अ-68/2020-21	निशांत अग्रवाल	456, 457, 458/1 में से	11x20	आवासीय मकान बनाकर	
10	अ-68/0013/अ-68/2020-21	जानीप्रसाद	456, 457, 458/1 में से	14x25	आवासीय मकान बनाकर	
11	अ-68/0014/अ-68/2020-21	संजू	456, 457, 458/1 में से	9x20	आवासीय मकान बनाकर	
12	अ-68/0015/अ-68/2020-21	पवन	456, 457, 458/1 में से	10x20	आवासीय मकान बनाकर	
13	अ-68/0016/अ-68/2020-21	त्रिभुवन	456, 457, 458/1 में से	10x20	आवासीय मकान बनाकर	बंदखली आग 10/02/2020
14	अ-68/0017/अ-68/2020-21	मनोज	456, 457, 458/1 में से	10x20	आवासीय मकान बनाकर	बंदखली आग 03/02/2020
15	अ-68/0018/अ-68/2020-21	आरती	456, 457, 458/1 में से	14x20	आवासीय मकान बनाकर	बंदखली आग 27/01/2020
16	अ-68/0019/अ-68/2020-21	राकेश	456, 457, 458/1 में से	12x20	आवासीय मकान बनाकर	
17	अ-68/0020/अ-68/2020-21	जगदीश	456, 457, 458/1 में से	8x20	आवासीय मकान बनाकर	
18	अ-68/0021/अ-68/2020-21	राजेश	456, 457, 458/1 में से	8x20	आवासीय मकान बनाकर	
19	अ-68/0022/अ-68/2020-21	मोहनलाल	456, 457, 458/1 में से	9x20	आवासीय मकान बनाकर	
20	अ-68/0023/अ-68/2020-21	ब्रजेंद्र कुमार	456, 457, 458/1 में से	10x20	आवासीय मकान बनाकर	बंदखली आग 05/02/2020
21	अ-68/0024/अ-68/2020-21	शशिेश्वर	456, 457, 458/1 में से	50x20	आवासीय मकान बनाकर	बंदखली आग 12/02/2020
22	अ-68/0025/अ-68/2020-21	संतोष	456, 457, 458/1 में से	20x15	आवासीय मकान बनाकर	बंदखली आग 05/02/2020
23	अ-68/0026/अ-68/2020-21	राजेंद्र राजपूत	456, 457, 458/1 में से	13x15	आवासीय मकान बनाकर	
24	अ-68/0027/अ-68/2020-21	सदीप	456, 457, 458/1 में से	11x15	आवासीय मकान बनाकर	
25	अ-68/0029/अ-68/2020-21	सुनीता	456, 457, 458/1 में से	9x15	आवासीय मकान बनाकर	
26	अ-68/0030/अ-68/2020-21	अमित	456, 457, 458/1 में से	9x15	आवासीय मकान बनाकर	
27	अ-68/0031/अ-68/2020-21	शकरलाल	456, 457, 458/1 में से	10x15	आवासीय मकान बनाकर	
28	अ-68/0032/अ-68/2020-21	नरेश	456, 457, 458/1 में से	10x15	आवासीय मकान बनाकर	
29	अ-68/0033/अ-68/2020-21	सुनील कुमार	456, 457, 458/1 में से	18x15	आवासीय मकान बनाकर	बंदखली आग 27/01/2020
30	अ-68/0034/अ-68/2020-21	बालकृष्ण	456, 457, 458/1 में से	13x15	आवासीय मकान बनाकर	
31	अ-68/0035/अ-68/2020-21	जानकीबाई	456, 457, 458/1 में से	41x15	आवासीय मकान बनाकर	
32	अ-68/0036/अ-68/2020-21	पुरुषोत्तम	456, 457, 458/1 में से	17x15	आवासीय मकान बनाकर	

Annexure

मुख्य नगर पालिका

नगर पालिका

68	अ-68	0073/अ-68/2020-21	पुरुषोत्तम, जितेन्द्र	456, 457, 458/1 में से	26x15	आवासीय मकान बनाकर	
69	अ-68	0074/अ-68/2020-21	देवेन्द्र	456, 457, 458/1 में से	30x10	आवासीय मकान बनाकर	बंदखली आ० 05 / 02 / 2020
70	अ-68	0075/अ-68/2020-21	आशीष	456, 457, 458/1 में से	103x13	आवासीय मकान बनाकर	
71	अ-68	0076/अ-68/2020-21	सुदामाप्रसाद	456, 457, 458/1 में से	15x25	आवासीय मकान बनाकर	
72	अ-68	0077/अ-68/2020-21	राकेश	456, 457, 458/1 में से	13x25	आवासीय मकान बनाकर	बंदखली आ० 01 / 02 / 2020
73	अ-68	0078/अ-68/2020-21	होतीलाल	456, 457, 458/1 में से	22x25	आवासीय मकान बनाकर	
		0079/अ-68/2020-21	सुदामा	456, 457, 458/1 में से	11x25	आवासीय मकान बनाकर	
		गोसवारा					
		कुल अतिक्रमणकर्ता प्रकरण -73					
		अपील नं-53 प्रकरण					
		निराकृत-52 प्रकरण					
		पुनः जाँच हेतु निर्देशित-6 प्रकरण					
		लंबित प्रकरण-1					
		अपील नहीं हुई-20 प्रकरण					

नोट- सीमांकन दल द्वारा प्राप्त अतिक्रमणकर्ताओं की सूची संलग्न।


मुख्य नगर पालिका अधिकारी
नगर परिषद सार्दखेडा

कार्यालय नगर परिषद साईखेडा जिला, नरसिंहपुर म.प्र.

प्रमाण पत्र

यह प्रमाणित किया जाता है कि वर्तमान में नगरीय निकाय का कोई नाला/नाली का पानी तालाब में नहीं मिल रहा है, पूर्व में पंचायत कालीन एक नाली तालाब में मिली थी उन्हें निकाय द्वारा बंद कर दिया गया है। वर्तमान में मलजल योजना (सीवरेज) का कार्य प्रगतिरत होने से उक्त नाला/नाली को सीवरेज लाइन में डायवर्ट कर दिया जायेगा। चूंकि विगत सप्ताह अधिक बारिश होने पर रहवासियों के घर में पानी भरने की समस्या के कारण स्टार्म वाटर को उक्त नाली में प्रवाहित किया गया था, बारिश बंद होने के पश्चात नाली को पुनः बंद कर दिया गया है।


मुख्य नगर प्रशासक अधिकारी,
नगर परिषद साईखेडा



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

M.P. Pollution Control Board, Jabalpur
Scheme No. 5, Plot No. 455/456
455/456, Vijay Nagar, Jabalpur
Jabalpur
Tele:0761- 4042780,264787

Sample ID:277194 - Analysis Completion:22/06/2021

Project/Action Plans / LAB Inward : 19978

Annexure - III

TEST REPORT

Test Report No. : 19978

Date: 22/06/2021

1. Name of the Customer : Narhari anand talab sai kheda - 140841
2. Address : -,Narshingpur,Narshingpur
narshingpur-, Taluka : Narsinghpur, District : Narsinghpur, GIDC : Not In SIDC
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)
4. Sample Collected By & Analysed By : A.K.TIWARI & AMIYA R.TIRKEY,JR SCT
5. Quantity of Sample Received : 0
6. Code No. of the Sample : 277194
7. Date & Time of Collection & Inwarding : 16/06/2021 , (0900 to 0900) & 17/06/2021
8. Date of Start & Completion of Analysis : 17/06/2021 & 22/06/2021
9. Sampling Point : Talab Water Near samadhi
10. Flow Details (Remarks) : Talab Water
11. Mode of Disposal : Talab
12. Ultimate Receiving Body :
13. Temperature on Collection : & pH Range on pH Strip : App
14. Carboys Nos for : 132/621 & Color & Appearance : grinessh
15. Water Consumption & W.W.G (KLPD) : Ind :0.000 , Dom :0.000 & Ind :0.000 , Dom :0.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	7.86
2	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std.Methods 23	1-1000 N.T.U	4.0
3	Conductivity	micro.s/cm	2510 B, APHA std. methods 23rd Edn.	0.1-20000 µS/cm	327.0
4	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	234.0
5	Fixed Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	108.0
6	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	26.0
7	Ammonical Nitrogen	mg/l	(NH3-F, APHA Std. Methods, 23rd Edn.)	0.1-30 mg/l	0.06
8	Nitrate	mg/l	(4500-NO3 B, APHA Std. Methods, 23rd Edn.)	0.01-100.0 mg/l	2.6
9	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	160.0
10	Sodium	mg/l	(3500 Na B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	12.0
11	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	30.0
12	Sulphate	mg/l	(4500 E, APHA Std. Methods, 23rd Edn.)	1-400mg/l	14.0
13	Phosphate	mg/l	(4500 P D, APHA Std. Methods, 23rd Edn.)	0.01-20mg/l	0.20
14	Total coliform	MPN/100 ml	(9221-B, APHA Std. Methods, 23rd Edn.)	1.8-1600MPN/100ml	540
15	Fecal Coliform	MPN/100 ml	(9221-E, APHA Std. Methods, 23rd Edn.)	1.8 -1600MPN/100ml	70
16	Dissolved Oxygen	mg/l	(4500-OB, APHA Std. Methods, 23rd Edn.)	0.1-15mg/l	7.8
17	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	20.0
18	Fluoride	mg/l	(4500-F-D, APHA Std. Methods, 23rd Edn.)	0.1-10 mg/l	BDL
19	Boron	mg/l	(4500-B C, APHA Std. Methods, 23rd Edn.)	0.01-10mg/l	BDL
20	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	3.2
21	Total Phosphate	mg/l	(4500 P D, APHA Std. Methods, 23rd Edn.)	0-50mg/l	NA
22	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	120.0
23	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	40.0



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

M.P. Pollution Control Board, Jabalpur
Scheme No. 5, Plot No. 455/456
455/456, Vijay Nagar, Jabalpur
Jabalpur
Tele:0761- 4042780,2647871

Sample ID:277195 - Analysis Completion:22/06/2021

Project/Action Plans / LAB Inward : 19979

TEST REPORT

Test Report No. : 19979

Date: 22/06/2021

1. Name of the Customer : Narhari anand talab sai kheda - 140841
2. Address : -,Narshingpur,Narshinghpur
narshinghpur-, Taluka : Narsinghpur, District : Narsinghpur, GIDC : Not In SIDC
3. Nature of Sample : WAR-Water Act (Routine), (Insp Type : ROU-Routine Visit)
4. Sample Collected By & Analysed By : A.K.TIWARI & AMIYA R.TIRKEY, JR SCT
5. Quantity of Sample Received : 0
6. Code No. of the Sample : 277195
7. Date & Time of Collection & Inwarding : 16/06/2021 , (0900 to 0900) & 17/06/2021
8. Date of Start & Completion of Analysis : 17/06/2021 & 22/06/2021
9. Sampling Point : Talab Water Near Teh. office
10. Flow Details (Remarks) : NA
11. Mode of Disposal : Talab
12. Ultimate Receiving Body :
13. Temperature on Collection : & pH Range on pH Strip : App
14. Carboys Nos for : 133/621 & Color & Appearance : grinessh
15. Water Consumption & W.W.G (KLPD) : Ind :0.000 , Dom :0.000 & Ind :0.000 , Dom :0.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	pH	pH Units	4500-H+B APHA std. methods 23 rd Edn.	0.5-13.5	7.92
2	Colour	Pt.Co.Scale	(2120-B, APHA Std. Methods, 23rd Edn.)	2-99 Co.Pt. Unit	Muddy
3	Turbidity	N.T.U.	Nephelometric Method (2130B APHA Std. Methods 23	1-1000 N.T.U	8.0
4	Conductivity	micro.s/cm	2510 B, APHA std. methods 23rd Edn.	0.1-20000 µS/cm	378.0
5	Total Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-100000mg/l	358.0
6	Total Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	284.0
7	Fixed Dissolved Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	10-10000mg/l	192.0
8	Suspended Solids	mg/l	(2540 B, APHA std. methods 23rd Edn.)	5-10000mg/l	74.0
9	Ammonical Nitrogen	mg/l	(NH3-F, APHA Std. Methods, 23rd Edn.)	0.1-30 mg/l	0.40
10	Nitrate	mg/l	(4500-NO3 B, APHA Std. Methods, 23rd Edn.)	0.01-100.0 mg/l	4.2
11	Alkalinity as CaCO3	mg/l	(2320 B, APHA Std. Methods, 23rd Edn.)	1-5000mg/l	40.0
12	Total Hardness as CaCO3	mg/l	(2340 C, APHA Std. Methods, 23rd Edn.)	2-1000mg/l	170.0
13	Sodium	mg/l	(3500 Na B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	16.0
14	Potassium	mg/l	(3500 K B, APHA Std. Methods, 23rd Edn.)	1-100 mg/l	6.0
15	Chloride	mg/l	4500-Cl- B, APHA Std. Methods, 23rd Edn.	5-100mg/l	35.0
16	Sulphate	mg/l	(4500 E, APHA Std. Methods, 23rd Edn.)	1-400mg/l	10.0
17	Phosphate	mg/l	(4500 P D, APHA Std. Methods, 23rd Edn.)	0.01-20mg/l	0.6
18	Total coliform	MPN/100 ml	(9221-B, APHA Std. Methods, 23rd Edn.)	1.8-1600MPN/100ml	1100
19	Fecal Coliform	MPN/100 ml	(9221-E, APHA Std. Methods, 23rd Edn.)	1.8 -1600MPN/100ml	430
20	Dissolved Oxygen	mg/l	(4500-OB, APHA Std. Methods, 23rd Edn.)	0.1-15mg/l	5.2
21	Chemical Oxygen Demand	mg/l	(5220 B, APHA Std. Methods, 23rd Edn.)	5.0-10000 mg/l	36.0
22	Fluoride	mg/l	(4500-F-D, APHA Std. Methods, 23rd Edn.)	0.1-10 mg/l	BDL
23	B.O.D (3 Days 27oC)	mg/l	IS 3025,1993	1-10000 mg/l	4.8
24	Calcium Hardness as CaCO3	Mg/Lts	(3500- Ca B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	130.0
25	Magnesium Hardness as CaCO3	Mg/Lts	(3500- Mg B, APHA Std. Methods, 23rd Edn)	5-10000mg/l	40.0



MADHYA PRADESH POLLUTION CONTROL BOARD

Paryawaran Parisar, E-5, Arera Colony, Bhopal-462016

Phone (0755)-2466191, 2464428, Fax (0755)-2463742, E-mail: it_mppcb@rediffmail.com

No.

/HOPCB/2020

Bhopal, Date: / / 2020

To,

Annexure-IV

1. The Chief Municipal Officer, Nagar Parishad, Saikheda, Distt.- Narsinghpur, (M.P.)
2. The Commissioner, Urban Administration & Development Department, Palika Bhawan, Shivaji Nagar, Bhopal (M.P.)

Sub: Show Cause Notice for imposition of penalty due to violation of directions of the Hon'ble National Green Tribunal and the provisions of Solid Waste Management Rules 2016.

Ref: NGT order dated 25.02.2020 & 02.07.2020 in OA No. 606/2018

WHEREAS MP Pollution Control Board (MPPCB) is a statutory body constituted under section 4 of the Water (Prevention & Control of Pollution) Act, 1974 and has been entrusted with the responsibilities of enforcement of the Environment Laws prevailing in the state.

WHEREAS, the power to issue directions under section-5 of the Environment (Protection) Act, 1986 has been delegated to the Chairman, MPPCB vide notification dated 10.04.2001.

WHEREAS, you are the Urban Local Body- Nagar Parishad Saikheda, and it is the mandatory duty of Urban Local Bodies to comply with the Solid Waste Management Rules, 2016.

WHEREAS, you have not obtained authorization as per the provision of Solid Waste Management Rules, 2016 from the MPPCB.

WHEREAS, in OA No. 606/2018, "Compliance of Solid Waste Management Rules, 2016 and other environment issues", Hon'ble National Green Tribunal, Principal Bench, New Delhi has directed that :-

1. After 31.03.2020 failure to comply with Rule 22 of SWM Rules, from Serial No. 1 to 10, every local body shall be liable to pay compensation at the rate of Rs. 10 Lakh per month per local body for population of above 10 lakhs, Rs. 5 lakh per month per local body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other local body from 01.04.2020 till compliance.

2. Continued failure of every local body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per local body for population of above 10

Handwritten signature/initials



MADHYA PRADESH POLLUTION CONTROL BOARD

Paryawaran Parisar, E-5, Arera Colony, Bhopal-462016

Phone (0755)-2466191, 2464428, Fax (0755)-2463742, E- mail:it_mppcb@rediffmail.com

lakhs. Rs. 5 lakh per month per local body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other local body.

3. Commencement of setting up of STPs by 31.03.2020 – Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per STP by concerned local bodies/State (in terms of orders dt 28.08.2019 in O.A No 593/2017 and 06.12.2019 in OA. No 673/2018) w.e.f. 01.04.2020.

4. Interim measures for phytoremediation/bioremediation etc. in respect of 100% sewage to reduce the pollution load on recipient water bodies shall be under taken by 31.03.2020 – Compensation is payable for failure to do so at the rate of Rs. 5 lakh per month per drain by concerned local bodies/States (in terms of orders dated 28.08.2019 in O.A. No. 593/2017 and 06.12.2019 in O.A. No. 673/2018) w.e.f. 01.04.2020.

WHEREAS, MPPCB has been directed to assess the amount of compensation liable to be paid by the Urban Local Bodies on the basis of above criteria.

WHEREAS, as per the record available with the MPPCB, and the site inspection carried out by the officers of Regional Office, MPPCB, Jabalpur on 10.07.2020 (Report enclosed), it is observed that you have not complied with the timelines given by the Hon'ble NGT i.e. by 31.03.2020. The details are as follows:-

1. That, ULB has not complied with serial no. –2,3,8 and 10 of Rule (22) of Solid Waste Management Rules, 2016.
2. That, 01 waste water/sewage drain carrying untreated sewage on which In-situ bioremediation system has not been installed so far.
3. That, commencement of setting up of 01 STP at the identified drain is still to be achieved by the ULB.

Therefore ULB is liable to pay the environment compensation from 01.04.2020 as under :-

S. no	Required Compliance	Rate of penalty imposition	Voilation Period 04 Months (01/04/2020- 31/07/2020)	Amount in Lakh
1.	Rule 22 of SWM Rules (Serial No. 1 to 10)	Rs. 1 lakh per month	4	4
2.	Installation of In-situ bioremediation system on drains	Rs. 5 lakh per month per drain	4	20 (1 drain)
3.	Commencement of setting up of STPs	Rs. 5 lakh per month per STP	4	20 (1 STP)
GRAND TOTAL				44 Lakh

As per para 41 (a) of Hon'ble NGT order dt. 02/07/2020 "If the local bodies are unable to bear financial burden, the liability will be of the State Government with liberty to take remedial action against the erring local bodies .



MADHYA PRADESH POLLUTION CONTROL BOARD

Paryawaran Parisar, E-5, Arera Colony, Bhopal-462016

Phone (0755)-2466191, 2464428, Fax (0755)-2463742, E-mail: it_mppcb@rediffmail.com

~~You are, hereby, given an opportunity of hearing of 15 days to submit your reply/objection (if any) pertaining to above stated non compliance.~~

In case no reply is received within 15 days from the date of issue of this notice, above proposed Environmental Compensation shall be confirmed and action is also liable to be initiated against the responsible officers under section-17 of the Environment (Protection) Act, 1986.

Encl - As Above

(Mahendra Singh Dhakad)
Chairman

Endt.No.:- 814 /HOPCB/2020
Copy to :-

Bhopal, Date: 7 OCT 2020

1. The Principal Secretary, Govt. of M.P. Environment Department, Mantralaya, Bhopal, for information please.
2. The Principal Secretary, Govt. of M.P. Urban Administration & Development Department, Mantralaya, Bhopal, for information please.
3. The Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi - 1100 32, for information please.
4. The Deputy Secretary, Chief Secretary office, Mantralaya, Bhopal, for information please.
- ✓ 5. The Regional Officer, M. P. Pollution Control Board, Jabalpur, for information & necessary action please.

(Mahendra Singh Dhakad)
Chairman

Inspection Report

Name of ULB - Nagar Parishad Saikheda
 Population - 11648
 Name, Designation & Address of In charge of ULB - Shri Uma Shankar Misrha
 CMO, Nagar Parishad
 Saikheda, Dist-Narsinghpur
 Name, Designation & Address of In charge of facility - Shri Uma Shankar Misrha
 CMO, Nagar Parishad
 Saikheda, Dist-Narsinghpur

I - Part A - Compliance status of MSW Rules 2016 - Rules (22) from Serial No. 1 - 10

S. No	Description	Compliance Status	
		Yes	No
1.	Identification of suitable sites for setting up solid waste processing facilities	Yes	-
2.	Identification of suitable sites for setting up common regional sanitary landfill facilities for suitable clusters of local authorities under 0.5 million population and for setting up common regional sanitary landfill facilities or stand alone sanitary landfill facilities by all local authorities having a population of 0.5 million or more.	-	No
3.	Procurement of suitable sites for setting up solid waste processing facility and sanitary landfill facilities	-	No
4.	Enforcing waste generators to practice segregation of bio degradable, recyclable, combustible, sanitary waste domestic hazardous and inert solid wastes at source.	Yes	-
5.	Ensure door to door collection of segregated waste and its transportation in covered vehicles to processing or disposal facilities.	Yes	-
6.	Ensure separate storage, collection and transportation of construction and demolition wastes	Yes	
7.	Setting up solid waste processing facilities by all local bodies having 100000 or more population	-	-
8.	Setting up solid waste processing facilities by local bodies and census towns below 100000 population.	-	No
9.	Setting up common or stand alone sanitary landfills by or for all local bodies having 0.5 million or more population for the disposal of only such residual wastes from the processing facilities as well as untreatable inert wastes as permitted under the Rules	-	No
10.	Setting up common or regional sanitary landfills by all local bodies and census towns under 0.5 million population for the disposal of permitted waste under the rules	-	No

Part B – Bio-remediation of legacy waste

- (i) Number of Dump sites along with location :- 01 (Near CPA School, Dump Site)
(Operational)
- (ii) Quantity of Waste deposited in each dump site :-
- (iii) Status of bio- remediation in each dump site :- **Not started**
(Started from 31.03.2020 /Completed/Not started)
- (iv) Capping of Old and abandoned dump sites :- **Not started**
(Started/Completed/Not started)

Part C – In-situ-bio-remediation

S. No	Description	Information to be provided by Regional Office
(i)	Number of drains meeting water bodies (Name of drains/Nallah if any)	01 Nakta Nala meeting to Dudhi River
(ii)	Status of treatment of drain by STP (Please provide details of STP along with no. of drains)	STP is not installed
(iii)	In-situ-bio- remediation system required on drains (Please provide No.)	01
(iv)	Drains where in- situ- bioremediation have started from 31/03/2020 (Please provide No.)	In-situ- bioremediation system not started
(v)	Drains where in- situ- bioremediation have not started till 31/03/2020 (Please provide No.)	01

Part D – Status of STP

S. No	Description	Information to be provided by Regional Office
(i)	Number of drains where STPs are required	01
(ii)	Number of Operational STP till 31.03.2020 (pl. provide no. and capacity of each STP)	No STP is operational
(iii)	Number of drains on which STPs are under construction as on 31.03.2020 (pl. provide details of STP & drains)	00
(iv)	Number of drains where construction of STPs have not started as on 31.03.2020	01
(v)	Number of other STPs where construction has been started as on 31.03.2020 (Other than drains)	00
(vi)	Total number of STPs required to be setup in ULB	01

Total Penalty on ULB (To be calculated from 1st April to 31st July 2020):-

Sr No.	Description	Amount in Lakh
A	Non Compliance of MSW Rules 2016 – Rule (22) from serial No. 1-10 (As per part A of annex. I)	04
B	Bio-remediation of Legacy Waste (As per part B of annex. I)	No Legacy waste in MSW operational dump site
C	In-situ-bio-remediation – “ The drains where In-situ-bio-remediation have not started from 31.03.2020 (As per part C of annex. I)	20
D	Commencement of setting up of STPs by 31/03/2020 “The drains where construction of STPs have not started as on 31.03.2020” (As per part D of annex. I)	20
Total Penalty		44

Note- The inspection report should be supported with latest photographs
(Inspection Report is attached)

Date of Inspection

:- 10/07/2020

Name & Signature of Inspecting Officer

:-


Dr. Ajay Khare
Scientist

:-

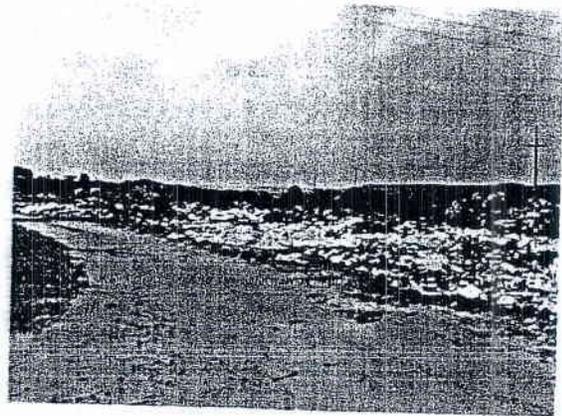
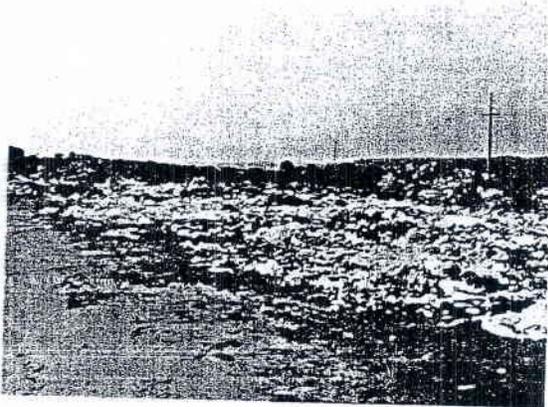
I hereby approve the above said facts of the inspection report


Regional Officer
(Name & Signature with Seal)

निरीक्षण प्रतिवेदन

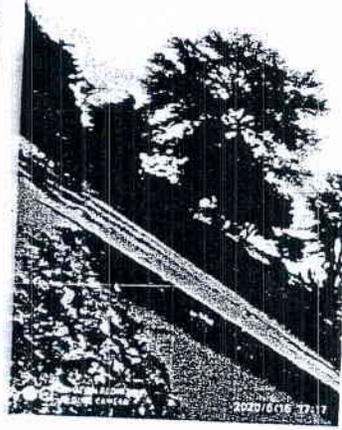
क	निरीक्षण के बिन्दु	बिन्दुवार प्रतिवेदन
1	निरीक्षण दिनांक	10/07/2020
2	स्थानीय निकाय का नाम एवं पता	नगर परिषद साईखेडा
3	सम्मति वैधता	अप्राप्त
4	प्रधिकार वैधता	अप्राप्त
5	पर्यावरण स्वीकृति की स्थिति (प्राप्त/अप्राप्त)	अप्राप्त
6	स्थानीय निकाय की जनसंख्या (2011 के अनुसार)	11648
7	नगरीय टोस अपशिष्ट की मात्रा (प्रतिदिन)	5 TPD
8	नगरीय टोस अपशिष्ट डिस्पोजल व्यवस्था की जानकारी	वार्ड नं 1 सीपीए स्कूल के पास स्थित डम्प साईट मे।
9	सेग्रीगेशन ऐट सोर्स (हाँ/नहीं)	हाँ
10	डोर टू डोर कलेक्शन (हाँ/नहीं)	हाँ
11	कवर ट्रांसपोर्टेशन (हाँ/नहीं)	हाँ
12	एम.एस.डब्लू. प्रोसेसिंग फेसेलिटी (स्थापित/स्थापित नहीं)	स्थापित नहीं।
13	प्रोसेसिंग फेसेलिटी का विवरण	स्थापित नहीं।
14	वेस्ट प्रोसेसिंग (प्रतिशत में)	स्थापित नहीं।
15	सी एण्ड डी वेस्ट के लिये (सेपरेट स्टोरेज) (हाँ/नहीं)	नहीं।
16	सी एण्ड डी वेस्ट प्रोसेसिंग फेसेलिटी (स्थापित/स्थापित नहीं)	स्थापित नहीं।
17	सी एण्ड डी वेस्ट प्रोसेसिंग (प्रतिशत में)	स्थापित नहीं।
18	सेनेटरी लैण्डफिल साईड (स्थापित/स्थापित नहीं)	स्थापित नहीं
19	डम्प साईट (संख्या)	1- वार्ड नं 1 सीपीए स्कूल के पास स्थित डम्प साईट

डम्प साईट के फोटोग्राफ



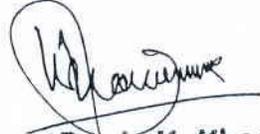
डम्प साईट

20	बायोरेमेडियेशन आफ लेगेसी वेस्ट (हाँ/नहीं तो कितने प्रतिशत)	नहीं।
21	कैपिंग की स्थिति (हाँ/नहीं)	नहीं।
22	यादि कंपोस्टिंग प्लांट है तो उसकी क्षमता	स्थापित नहीं।
23	प्रतिदिन जल प्रदाय की जानकारी	1.25 MLD Fresh Water
24	सीवेज जनरेशन (एमएलडी में)	1.1 MLD
25	सीवेज ट्रीटमेन्ट प्लांट (स्थापित/स्थापित नहीं)	2.6 एमएलडी क्षमता का एसटीपी प्रस्तावित।
26	सीवेज ट्रीटमेन्ट का प्रतिशत	निरंक
27	मिलने वाले नालों की संख्या (नालों के नाम भी अंकित करें)	साईखेडा में मुख्यतः 1 नाला निकलता है जो कुछ समय बहाव पश्चात दुधी नदी में मिलता है। नाले का नाम मिलने का स्थान नक्टा नाला :- दुधी नदी



नक्टा नाला

28	स्थापित सीवेज ट्रीटमेन्ट प्लांट की संख्या (नालों में)	2.6 एमएलडी क्षमता का एसटीपी प्रस्तावित।
29	इन्सीटू बायोरेमेडियेशन सिस्टम (कार्यरत अथवा नहीं)	नहीं।


Dr. A. K. Khare
 Scientist
 Regional Office
 M.P. Pollution Control Board, Jabalpur
 MoL 98932-69230

कार्यालय नगर परिषद साईखेडा जिला-नरसिंहपुर (म.प्र.)

PROGRESS REPORT AS PER MPUDC

1	Name of Town	Saikheda
2	Package No.	5G Phase-I(Sewer)
3	Name of Contractor	M/S Engineering Professional Co. Pvt.Ltd and M/S South Gujraat Construction Co.Pvt. Ltd.(JV)
4	Work Order/agreement date	10.07.2018
5	Date of Commencement	05.08.2018
6	Date of completion as per agreement	02.12.2020
7	Date of Extension	YES,30.11.2021 by letter no.PMU/ENGG/5G/2021/5001 Dt:-10/06/2021
8	Elapsed Days	
9	Contract Amount	Rs. 3373.64 Lacs
10	Design Build Cost	Rs.2396.92 Lacs,Revised after VAC-33by letter no.PMU/NO/MPUSIP/5G/NAR-02/8819Dt. 5/12/2020
11	AMT. of Work done up to date of completion	
12	Overall % of physical & Financial Progress	Physical Progress:-48.68%,Financial Progress:-23.05%


 मुख्य नगरपालिका अधिकारी
 नगर परिषद साईखेडा
 जिला-नरसिंहपुर



श्री. एल. आर. नं. :11340601000091

ग्राम:साईखेडा		हल्का:साईखेडा		खसरा नं.:	साईखेडा	तहसील:साईखेडा	जिला:नरसिंहपुर	वर्ष: 2020-2021	खसरे के क्षेत्रों के बोर्ड गैर फसल का नाम तथा क्षेत्रफल			
क्रमांक	क्षेत्रफल (और यदि भूमि खाली में सम्मिलित न हो तो उसका वर्णन)	कब्रदार का नाम, उसके पिता का या पति का नाम तथा निवास स्थान, अधिकार जिसके अन्तर्गत भूमि धारण की गई है और देश राजस्व का ज्ञान	किसी भूमिधारी या पट्टेदार का या किसी मालकी का नाम, पट्टेदार का नाम, पिता का नाम, जगह, खसरा नं. और प्लॉट का नाम और खसरे पर दिए गए भाग का क्षेत्रफल	क्षेत्रफल जिसमें वर्ष के दौरान में फसल लगाई गई	फसल का नाम	क्षेत्रफल	टनसली क्षेत्रफल	चार वर्ष की पकड़ी	2 से 5 वर्ष तक की पकड़ी	अन्य पकड़ी अर्थात् 5 वर्ष से अधिक		
1	2	3	4	5	6	7	8	9	10	11	12	
456	6.7700	(शासकीय)										
456=	५-जल 6.7700										सरकार	
0.526												
.457=												
0.291												
.458												
1-459												
532												

श्री. एल. आर. नं. :11340601000091
मुख्य नगर पालिका अधिकारी
नगर परिषद साईखेडा

श्री. एल. आर. नं. :11340601000091

शासकीय कार्य हेतु
Rajendra

Annexure-6

Photograph taken During Inspection of Swami Narhariyanand Sarovar on dated
16/06/2021 in the matter of Hon'ble NGT Bhopal O.A No. 23/2021



